

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE DR. JUSTICE A.K.JAYASANKARAN NAMBIAR
&
THE HONOURABLE MR.JUSTICE JOBIN SEBASTIAN**

Tuesday, the 10th day of March 2026 / 19th Phalgun, 1947
CRL.A NO.295 OF 2026

SC 118/2018 OF DISTRICT COURT & SESSIONS COURT, ERNAKULAM

APPELLANT(S)/COMPLAINANT:

STATE OF KERALA, REPRESENTED BY THE DEPUTY SUPERINTENDENT OF POLICE, CRIME BRANCH, ALAPPUZHA, SPECIAL INVESTIGATION TEAM IN CRIME NO.297/2017 OF NEDUMBASSERY POLICE STATION THROUGH THE PUBLIC PROSECUTOR, HIGH COURT OF KERALA, PIN - 682031.

RESPONDENTS/ACCUSED NUMBER 1 TO 9 AND 15 AND DEFACTO COMPLAINANT:

1. SUNIL N.S. @ PULSAR SUNI, AGED 37 YEARS,S/O.SURENDRAN NEDUVELIKKUDY HOUSE, ELAMBAKKAPPILLY KARA, NETTANCITY BHAGAM, VENGOOR WEST, ERNAKULAM, PIN - 683544.
2. MARTIN ANTONY, AGED 32 YEARS,S/O.ANTONY PUTHUSSERY HOUSE, THIRUMUDIKKUNNU KARA, KORATTY EAST PO, KORATTY, THRISSUR, PIN - 680308.
3. MANIKANDAN B., AGED 38 YEARS,S/O.BABU, MANAPPATTIPARAMBIL HOUSE, H.NO.95, AKG NAGAR, MASJID ROAD, THAMMANAM POONITHURA VILLAGE, ERNAKULAM, PIN - 682032.
4. VIJEESH V.P., AGED 38 YEARS,S/O.RAMAKRISHNAN, MANGALASSERY HOUSE, CHUNDAGAPOYYIL PONNAYAM PO, KATHIROOR, THALASSERY KANNUR, PIN - 670641.
5. SALEEM H @ VADIVAL SALIM, AGED 32 YEARS,S/O.HASSAN, PALIKKAPRAMBIL HOUSE, V.I. PADI, KUNNUPURAM, AIMS PONEKKARA, EDAPPALLY NORTH, ERNAKULAM, PIN - 682024.
6. PRADEEP, AGED 31 YEARS,S/O.USHA SREEKANDAN, PAZHAYANILATHIL HOUSE, CHATHANKIRI PERINGARA VILLAGE, THIRUVALLA PATHANAMTHITTA (PRADEEP P.S., KOLLAMPARAMBIL HOUSE, EDAPPALLY P.O., KALAMASSERY, ERNAKULAM, PIN - 682024.
7. CHARLY THOMAS, AGED 48 YEARS,S/O.THOMAS POOPALI HOUSE, KILIYANTHARA, 32 MILE VELLAMANA VILLAGE, IRIITTI TALUK, KANNUR, PIN - 670706.
8. P. GOPALAKRISHNAN @ DILEEP, AGED 56 YEARS,S/O.PADMANABHA PILLAI, PADMASAROVARAM HOUSE, KOTTARAKADAVU ROAD, ALUVA, ERNAKULAM, PIN - 683101.
9. SANILKUMAR @ MESTHIRI SANIL, AGED 50 YEARS,S/O.K.N.PILLAI SNEHABHAVAN HOUSE, VETTIPURAM MILAPPARA VILLAGE, KOZHANCHERRY TALUK, PATHANAMTHITTA, PIN - 689641.
10. SARATH G. NAIR, AGED 50 YEARS,S/O.V.S GOPALAKRISHNAN SURYA, ALUVA EAST VILLAGE, ALUVA TALUK, ERNAKULAM DISTRICT, PIN - 683561.
11. XXX (DEFACTO COMPLAINANT)

This Criminal appeal having come up for orders on 10.03.2026, upon perusing the appeal and upon hearing the arguments of the PUBLIC

PROSECUTOR for the appellant, the court passed the following:

ORDER

Admit.

Issue notice to respondent Nos.1 to 6 through the jail superintendent concerned. Notice to the respondent Nos.7 to 11 through the SHO concerned.

Post on 19.05.2026.

Sd/- DR. A.K.JAYASANKARAN NAMBIAR, JUDGE

Sd/- JOBIN SEBASTIAN, JUDGE

